

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

33. C.A. 364/2022

IN

C.P. 93/2022

CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: RSM Management Private Limited

V/s.

Sandeep Sharma

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

The above matter is wrongly listed on today's board because the main  
Company Petition bearing no. 93/2022 is already disposed of as withdrawn  
vide order dated 06.12.2022.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)